Shri K. C. Reddy: Certainly; if anything the price of the fertiliser produced in our country will in the long run be lower than the price of the imported stuff.

Shri Dabhi: To what extent?

Shri K. C. Reddy: I am not in a position to give a precise answer.

EVICTIONS FROM GOVERNMENT PREMISES

*188. Shri Hukam Singh: (a) Will the Minister of Works, Production and Supply be pleased to state whether any unauthorised displaced persons occupying Government premises were evicted during 1931-52 from such premises without the provision of alternative accommodation?

(b) If so, what was the number of families so evicted?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). Yes; 954 families who were not entitled to alternative accommodation were evicted without provision of such accommodation. Alternative accommodation was however, provided while evicting 753 other families, who were entitled to it.

Shri Hukam Singh: Do the Government even now stand by the undertaking given in this House that no family which is entitled to alternative accommodation shall be evicted unless accommodation is provided?

Sardar Swaran Singh: The hon. Member will recall that the undertaking was not unconditional, but it was based on certain contingencies and if those contingencies prevail, Government stands committed to provide alternative accommodation.

Shri Hukam Singh: What is the number of families still occupying government quarters or premises?

Sardar Swaran Singh: I am afraid that information is not readily available and if the hon. Member tables a question I shall try to collect the same for him.

PROTEST AGAINST "NAYA NISHAN"

*189. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state whether it is a fact that the Government of India have protested to the Government of Pakistan against a play entitled "Naya Nishan" which was recently staged in Karachi?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): Yes. A protest was lodged with the

Government of Pakistan on the 31st March 1952. Their reply is still awaited.

Dr. Ram Subhag Singh: May I know, Sir, what was the play about which the Government of India took objection?

Shri Satish Chandra: The play was "Naya Nishan"—that is a part of the question of the hon. Member.

Dr. Ram Subhag Singh: I would like to know the theme of the play, not the name.

Shri Satish Chandra: The theme of the play was anti-Indian and calculated to arouse communal feelings by a series of suggestive distortions of facts.

Dr. Ram Subhag Singh: May I know whether any official patronage was given to that play by the Government of Pakistan?

Shri Satish Chandra: There were some appreciative comments by one or two persons who hold positions of authority under the Pakistan Government.

INDIAN MILITARY MISSION IN NEPAL

*190. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state whether the Indian Military Mission sent to Nepal has completed its work there and if not, when it is likely to do so?

The Prime Minister (Shri Jawaharlal Nehru): It is estimated that the Mission will take two years to complete their task.

Shrimati Renu Chakravartty: May I know what were the terms of reference of this Mission?

Shri Jawaharlal Nehru: To help in the reorganisation of the Nepalese army.

'Shri Velayudhan: May I know, Sir, whether the expenditure of the Indian military mission is met by the Indian exchequer or the Nepalese exchequer?

Shri Jawaharlal Nehru: That is a matter for further discussion with the Nepalese Government. But as at present arranged it is coming out of a loan which is going to be advanced to the Government of Nepal.

Shri Gurupadaswamy: May I know the names of the military personnel sent with the Mission to Nepal?

Shri Jawaharlal Nehru: Hon. Members do not expect me to re-

member the names of military officers who are sent anywhere.

Shri Nambiar: Is it the concern of the Government of India to organise the army of Nepal, which is quite a different country?

Shri Jawaharlal Nehru: The mission has been sent at the request of an independent country—Nepal.

PROPOSALS OF JAPANESE INDUSTRIAL MISSION

- *191. Shri B. K. Das: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether any decision has been taken on the proposals offered by the Japanese Industrial Mission which visited India in March, 1952; and
- (b) if so, what are the details of the proposals mutually agreed upon?
- The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
 (a) and (b) The discussions with the Japanese Industrial Mission covered many subjects but they have not so far made any definite proposal to Government.
- Shri B. K. Das: May I ask, whether the negotiations are still being carried on?
- Shri T. T. Krishnamachari: The hon. Member is perhaps aware from newspaper reports that an industrial mission arrived in India on the 12th March 1952 and remained in this country for over a month. During their stay here they discussed several projects and proposals with the Government of India and also with other interests which participated in these discussions. Government have so far not heard anything further. There are probably a few matters on which correspondence is still going on either directly or through our Ambassador in Tokyo, but there is nothing definite.
- Shri B. K. Das: Do I take it there is no formal proposal from India or from Japan and only preliminary talks have gone through?
- Shri T. T. Krishnamachari: That is a fair estimate of the position, Sir.
- Pandit Munishwar Datt Upadhyay: May I know, Sir, whether the Japanese have proposed to invest certain amount of capital in India?
- Shri T. T. Krishnamachari: Sir, it is a very difficult question to answer. In regard to certain industries negotiations are going on and naturally if Japanese machinery is to be imported in respect of the establishment of these

- industries, the Government of India maustries, the Government of multi-would require some guarantee that satisfactory results would be obtained from them and it might be in our interest to ask for participation by Japanese interests in those industries. As I said, there is nothing very definite about all these proposals.
- Shri Velayudhan: May I know, Sir, Industrial whether the Japanese Mission suggested the starting of cer-tain industries in India and if so what was the attitude of the Government of India to that suggestion?
- That is: Mr. Speaker: Attitude? rather a vague question.
- Shri T. T. Krishnamachari: The question is very vague and I think it is not within my capacity to attempt an equally vague answer.
- Shri Dhulekar: May I know whether these discussions will be affected by the new agreement recently made with the Japanese Government and whether any mission will be sent by the new Government there?
- Shri T. T. Krishnamachari: Sir, it is all a question of hypothesis. As I said, unless we have some definite proposals and we examine the implications of those proposals in regard to the agreements that we have made it is very difficult for me to answer a question of this nature.

HINDUS IN EAST BENGAL

- *192. Shri B. K. Das: Will the Prime Minister be pleased to state:
- (a) whether the attention of Government has been drawn to the speech made by Shri B. K. Dutta in the Pakistan Pakistan Constituent Assembly during the discussion of the Finance Bill regarding the condition of Hindus in East Bengal:
- (b) whether Government has tried to ascertain from the Government of East Bengal if the circulars referred to in the above-mentioned speech were issued by them;
 - (c) if so, whether it has been brought to the notice of the Govern-ment of Pakistan that these circulars are a flagrant breach of the Delhi Agreement of 1950; and
 - (d) what action has been taken in that behalf?
 - The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes
 - (b) to (d). Shri B. K. Dutta referred in his speech to three circulars of the East Pakistan Government: